

**ATTENDANCE-CUM-ORDER SHEET OF HEARING**

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH**

TP No.11/397/398/GB/2016  
(CP No.160/2013)

Inder Chand Pincha ... Petitioner

-Versus-

Borgang Tea Co. Pvt. Ltd. ... Respondents

**Present :** Mr Justice P K Saikia, Member(J)

**Date of hearing : 25<sup>th</sup> May 2017**

Name of the Company	Borgang Tea Co. Pvt. Ltd.
Under Section	397/398

Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
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**ORDER**

Mr A. Pincha appears before this Tribunal on behalf of the petitioner. Mr R.R. Sen, learned counsel is present on behalf of the respondents and Mr N. Pincha represents respondent Nos.1 & 9.

Heard the parties on some law points. Order is reserved.

Member (Judicial)  
National Company Law Tribunal,  
Guwahati Bench,  
Guwahati.

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